

ONLINE LOK ADALAT

26th September, 2020

BENCH IV

The Hon'ble Justice Shampa Sarkar

Smt. Chandreyi Alam, Learned Advocate

Court Room No: 11

SL. NO.	CASE NO.	NAME OF THE PARTIES
1.	FMAT 63/2020	Chhabi Mondal Vs. Reliance General
2.	FMAT 1269/2019	Jayanti Halder Vs. Reliance General
3.	FMAT 332/2020	Sahanari Khatun Vs. Reliance General
4.	FMAT 452/2019	Prasanta Sinha Vs Reliance General
5.	FMA 3857/2016	Reliance General Ins. Co. Vs. Manju Rani Dutta and others
6.	FMA 1856/2018	Reliance Gen. Ins. Co. Ltd. VS. Saheen Begum and Ors.
7.	FMA 4083/2014	Reliance Gen Ins. Co. Ltd. Vs. Suman Kumari Shaw & ors.
8.	FMAT 290/2015	Reliance Gen Ins. Co. Ltd. Vs. Subrata Ghosh and another.
9.	FMA 482/2018	Reliance Gen Ins. Co. Ltd. Vs. Laxmi Debi alias Lachmi Devi and others.
10.	FMA 759/2012	Reliance Gen. Ins. Co. Ltd. Vs. Soumitra Hajra and others
11.	FMA 2059/2014	Reliance Gen Ins. Co. Ltd. Vs. Smt. Shobha Sahani and another
12.	FMA1293/2012	Binoy Krishna Bera Vs. Reliance General Insurance Co. Ltd.
13.	FMA 439/2011	Mamtaj Hossain Vs. Reliance General Insurance Co. Ltd.
14.	FMA 440/2011	Arijina Rahaman Vs. Reliance General Insurance Co. Ltd.
15.	FMA 783/2013	Reliance General Insurance Co. Ltd. Vs. Binoy Krishna Bera
16.	FMAT 356/2019	Md. Amirul Islam Vs. Reliance General Insurance
17.	FMAT 1038/2017	Md. Habibar Rahaman Vs. Reliance General Insurance
18.	FMAT 1312/2012	Jamir Ali Vs. Reliance General Insurance
19.	FMAT 668/2017	Md. Asadul Islam Vs. Reliance General Insurance
20.	FMAT 983/2015	Manjuhara Bibi Mir & Ors. Vs. Reliance General Insurance Co. Ltd.
21.	FMAT 914/2018	China Halder & Ors. Vs. Reliance & Another
22.	FMAT 1483/2013	Anu Dolai Vs. Reliance General Insurance Co. Ltd.
23.	FMAT 406/2019	Salema Bibi Vs. Reliance General Insurance Co. Ltd.
24.	FMAT 1146/2018	Amirul Molla Vs. Reliance General Insurance Co. Ltd.
25.	FMAT 420/2016	Pulak Kumar Maity Vs. Reliance General Insurance Co. Ltd.
26.	FMAT 94/2019	Arati Guchhait Vs. Reliance General Insurance Co. Ltd.
27.	FMAT 477/2015	Goutam Pradhan Vs. Reliance General Insurance Co. Ltd.
28.	FMA 1127/2013	Bidyabati Kar Vs. Reliance General Insurance Co. Ltd.
29.	FMAT 127/2018	Reliance General Insurance Co. Ltd. Vs. Bhaktipada Das
30.	FMA 25/2015	Pabash Majhi Vs. Reliance General Insurance Co. Ltd.
31.	FMAT 164/2015	Gita Middya Vs. Reliance General Insurance Co. Ltd.
32.	FMA 2549/2014	Reliance General Insurance Co. Ltd. Vs. kakali Mistry & Ors.
33.	FMA 1156/2013	Md. Abdul Washid Vs. Reliance General Insurance Co. Ltd. & ors.
34.	FMAT 469/2014	Aksarun Bibi & Ors. Vs. Reliance General Insurance Co. Ltd.
35.	FMA 734/2015	Reliance General Insurance Co. Ltd. Vs. Sk. Asepher Ali & Anr.
36.	FMAT 1274/2013	Jaba Giri Vs. Reliance General Insurance Co. Ltd.
37.	FMAT 260/2019 FMA 962/2019	Bajaj Allianz Vs. Mejhren Brebhan Tirkey
38.	FMAT 941/2019	Tarapada Bera Vs. Bajaj Allainze

39.	FMA 2049/2015	Bajaj Allianz General Ins. Co. Ltd. Vs. Bandana Gorai & ors.
40.	FMA 1482/2018	Bajaj Allianz Gen. Ins. Co.Ltd. Vs. Smt. Chinu Ray and Ors.
41.	FMAT 1164/2017	Bajaj Allianz General Ins. Co. Ltd. Vs. Sampa Dey and ors.
42.	FMAT 1015/2017	Bajaj Allianz General Ins. Co. Ltd. Vs. Rubina Mondal and Ors.
43.	FMA 755/2012	Bajaj Allianz Gen. Ins. Co. Ltd. VS. Joydev Pramanick and another
44.	FMA 3918/2016	Bajaj Allianz Gen. Ins. Co. Ltd. VS. Putul Patra and Ors.
45.	FMAT 177/2018 COT 103/2018	Bajaj Allianz Gen. Ins. Co. Ltd. Vs. Mary Bhattacharya and others.
46.	FMAT 337/2018 COT 109/2018	Bajaj Allianz General Ins. Co. Ltd. VS. Soma Bauri and Ors.
47.	FMAT 1223/2019	Serina Begum Mallick & Ors. Vs. Bajaj
48.	FMA 990/2016	Bajaj Allianz General Insurance Co. Ltd. Vs. Rakhi Mitra & Ors.
49.	COT 41/2012	Sonali Sanyal Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
50.	WP 29768(w)/2015 CAN 7960/2018	Sheo Shankar Sharma Vs. State of West Bengal
51.	W.P 18793(W)/ 2015	Md. Nasir Ahmed. Vs. State of W. B. & ors.
52.	W.P. 6688(W) of 2019	M/s. Kaushik Global Logistics Limited & Ors. Vs. The Director, Enforcement Directorate (Eastern Region) & Ors.
53.	W.P 34216(W)/2014	Kailash Rai vs.The State of West Bengal and Ors
54.	WP 18503(W)/2015 CAN 3520/2019	Bablu Roy & Anr. Vs. State of West Bengal & Ors.
55.	WP 32019(w)/2008	Arun Kumar Jaiswal Vs. Government of West Bengal & Ors.
56.	WP 241(w)/2016	Hindusthan Engineering & Industries Ltd. & Anr. Vs. State of West Bengal & Ors.